

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3180  
ANSWERED ON:15.03.2011  
ALLOCATION UNDER PDS  
Barq Shri Shafiqur Rahman;Dashmunsi Deepa

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the quantum and the price at which foodgrains were allocated to the States under the Public Distribution System (PDS) during each of the last three years and the current year, State-wise;
- (b) the quantum of foodgrains distributed out of the above; and
- (c) the quantum of foodgrains remaining with the States during the said period alongwith the manner in which it is likely to be utilised?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Under the Targeted Public Distribution System (TPDS), allocation of foodgrains are made to States/Union Territories @ 35kg per family per month for accepted number of Below Poverty Line (BPL) including Antyodaya Anna Yojana (AAY) families. The allocation of foodgrains for Above Poverty Line (APL) category are made depending upon the availability of foodgrains in the Central Pool and past offtake. Presently, these allocations range between 10 and 35 kg per family per month in different States/UTs. Central Issue Prices (CIPs) of these allocations for BPL, AAY and APL families are as indicated below:

(Rs. per quintal)

Commodity AAY BPL APL

Wheat 200 415 610

Rice 300 565 Common - 795  
Grade 'A'-830

Also, Government has made special adhoc additional allocations of foodgrains from time to time. The additional allocations have been made at CIPs, MSP based/derived price of Rs 10800/- per ton for wheat and Rs. 14925.40/- per ton for common variety and Rs. 15373.10/- per ton for Gr. A of rice, and @ Rs.8.45 per kg for wheat and Rs.11.85 per kg for rice.

The State-wise details of allocation and offtake under TPDS during the last three years and the current year and special adhoc additional allocations made during 2009-10 and 2010-2011 are at Annex-I &II.

The Central Govt. makes allocations of foodgrains under TPDS to States/UTs. The States/UTs have lifted the allocated foodgrains for distribution as per data given in Annex- I &II. The responsibility for lifting of the allocated foodgrains and ensuring its distribution amongst the beneficiaries through PDS network rest with the State Government/UT Administration.